

SPECIAL BENCH
COURT - II

P-118

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/212(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	BLUEFIN MARINE VS HITECH CIVIL ENGINEERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. K. Shroff, Sr. Adv.] For the Operational Creditor
Mr. Siddhanth Makkar, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of operational creditor present.
2. Pleadings are complete.
3. Post this matter before Regular Bench for hearing on **20.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.